

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.330**

**TO BE ANSWERED ON THE 01<sup>ST</sup> DECEMBER, 2015/ AGRAHAYANA 10, 1937 (SAKA)**

**TRAFFIC ARRANGEMENT**

**330. PROF. K.V. THOMAS:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Delhi Women's Commission has drawn the attention of the Government to improve the traffic arrangements in Delhi during the movement of VVIPs; and**

**(b) if so, the details thereof and the steps taken in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a) to (b): Yes, Madam. Delhi Police have received a letter dated 30.10.2015 from the Chairperson, Delhi Commission for Women vide which Commission has drawn the attention towards two incidents widely reported in media – that of two women who were forced to deliver their babies in public vehicles on 29/10/2015 during VIP movement for the India-Africa Forum Summit – 2015. However, Delhi Police has reported that the places where these two incidents occurred, were not part of the route of the VVIP security arrangement made for the India-Africa Forum Summit. Delhi Police has reported that VIP arrangements are always made with due diligence keeping in mind that minimum inconvenience is caused to the general public. Traffic staff deployed for the route duties are regularly briefed to ensure minimum stopping of the general traffic and allowing the emergency vehicles such as Ambulance, fire tenders etc. so that no patient should suffer. Wide publicity is given to the traffic diversion plan by issuing press release and advisory in print/electronic media. Traffic police website, facebook page, twitter and Mobile App are regularly updated with traffic alerts for guidance of the general public. The general public is also informed about the traffic diversion plan through the Helpline Numbers of Delhi Traffic Police which run round the clock.**

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